

ITEM NO.801

COURT NO.5

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 406/2013

RE-INHUMAN CONDITIONS IN 1382 PRISONS VS

Petitioner(s)

VERSUS

STATE OF ASSAM & ORS.

Respondent(s)

(MR. GAURAV AGRAWAL, ADVOCATE IS AMICUS CURIAE.)

Date : 23-02-2022 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO

HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) By Post, AOR

For Respondent(s) Ms. Aishwarya Bhati, Ld. ASG (mentioned by)
Mr. Arvind Kumar Sharma, AOR

Mr. V. N. Raghupathy, AOR
 Mr. Ashok Kumar Singh, AOR
 Ms. G. Indira, AOR
 Mr. Gopal Singh, AOR
 Mr. D. Mahesh Babu, AOR
 Mr. Chanchal Kumar Ganguli, AOR
 M/S. Corporate Law Group, AOR
 Mr. Satya Mitra, AOR
 Mr. Apoorva Bhumes, AOR
 Mr. Gurmeet Singh Makker, AOR
 Mr. Sudarshan Singh Rawat, AOR
 Mr. B. Balaji, AOR
 Mr. Kuldip Singh, AOR
 Ms. Hemantika Wahi, AOR
 Mrs. Anil Katiyar, AOR
 Mr. T. G. Narayanan Nair, AOR
 Mr. Balaji Srinivasan, AOR
 Mr. Garvesh Kabra, AOR
 Mr. Tapesh Kumar Singh, AOR
 Mr. Shuvodeep Roy, AOR
 Ms. Anindita Pujari, AOR
 Mr. Sanjay Kumar Visen, AOR
 Mr. M. Shoeb Alam, AOR
 Mr. Vinod Sharma, AOR
 Mrinal Gopal Elker, AOR
 Mr. Sarvesh Singh Baghel, AOR

Mr. Dharmendra Kumar Sinha, AOR
Mr. B. V. Balaram Das, AOR
Mr. Narendra Kumar, AOR
Ms. Uttara Babbar, AOR
Mr. M. Yogesh Kanna, AOR
M/S. Plr Chambers And Co., AOR
Mr. Salvador Santosh Rebello, AOR
Mr. Sandeep Kumar Jha, AOR
Mr. C. K. Sasi, AOR
Mr. G. N. Reddy, AOR
Mr. Devashish Bharuka, AOR
Mr. Pukhrambam Ramesh Kumar, AOR
Ms. Jaspreet Gogia, AOR
Mr. Ranjan Mukherjee, AOR

UPON being mentioned the Court made the following
O R D E R

IA No.68518/21 in WP (C) No.406/2013.

List on 04.03.2022.

(Geeta Ahuja)
Court Master

(Anand Prakash)
Court Master